

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-197(PB)/2017

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Ltd.....Petitioner

v.

Tecpro Systems Ltd.Respondent

SECTION : UNDER SECTION 7 OF IBC, 2016

Order delivered on 15.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Petitioner(s) :

ORDER

C.A. No. 19(PB)/2018

Notice to the Resolution Professional returnable on 23.01.2018
be issued.

Process dasti.

List for further consideration on 23.01.2018.

Sd-

(M.M. KUMAR)
PRESIDENT

Sd-

(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

15.01.2018

Vineet